

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.09.2022 (MONDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 167 of 2022 & I.A. No. 3365 of 2022 (With defects)	Natural Capsules Ltd. Vs. Astra Lifecare (India) Pvt. Ltd. & Ors.	Alph Jain	
2.	Comp. App. (AT) No. 168-171 of 2022	Sushil Kumar Agarwal & Ors. Vs. Anil Kumar Agarwal & Ors.	Shalini Kaul	

For Hearing

3.	Comp. App. (AT) (Ins) No. 234 of 2021 (PH)	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	Sameer Rastogi Sarvesh Kashyap
4.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey Sumesh Dhawan Vatsala Kak	Aastha Mehta
5.	Comp. App. (AT) (Ins) No. 618 of 2021 & I.A. No. 1647 of 2021	Kanoria Chemical & Industries Ltd. Vs. Vijendra Kumar Jain & Ors.	Aneesh Sadhwani	Udita Singh-R1 Rohit Gupta Aatreya Singh-R2 & R3
6.	Competition App. (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
7.	Competition App. (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI & Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2
8.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair

9.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
10.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
11.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr. With	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
12.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. With	Santosh Kumar	Rishad A. Chowdhury
13.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors. With	Kush Chaturvedi	Uddyam Mukherjee
14.	Competition App. (AT) No.10 of 2020	Chetan G Pathare Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Rishad A Chowdhury
15.	Competition App. (AT) No. 43 of 2019	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar	Niti Richhariya

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By order of Hon'ble Chairperson
-sd/-
Registrar